

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**CAUSE LIST****JOINT SITTING OF COURT NO. 1 & 2****FARIDKOT HOUSE****Date: 29th January, 2015
TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON****HON'BLE JUSTICE Dr. P. Jyothimani
JUDICIAL MEMBER****HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	M.A. NO. 60/2015 & M.A. NO. 63/2015 IN Original Application No. 339/2013	Krishankant Singh Hoon&Anr. Vs Union of India &Ors.	Mr. S.A. Zaidi, Adv. for applicant
2.	M.A. No. 61/2015 in Original application no. 28/2015	Haryali welfare Society Vs Union of India &Ors.	Mr. Rahul Choudhary, Adv. For applicant
3.	Original application No. 29 of 2015	Smt. Sunaina Singh Vs M/s Rama Shyma Paper Pvt. Ltd. &Ors.	Ms.Sunaina Singh In person
AFTER NOTICE			
4.	M.A No. 671/2014 in Original Application No. 94/2014	RavinderYadav Vs G.N.C.T.D &Ors.	Mr.RavinderYadav, in person Mr.Narender Pal Singh, Adv. for DPCC Mr.SanjeevSagar, Adv. for SDMC
5.	Original Application No. 525/2014	Ganga Action Parivar Vs State of Haryana &Ors.	Mr. Krishna Kumar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
6.	M.A No. 14/2015 in Original Application No. 521/2014	Om Dutt Singh &Anr. Vs State of U.P. &Ors.	Ms.Parul Gupta, Adv. for Applicant Mr. R.P. Mehrotra, Adv. for R – 1 & 2 Mr.VishwendraVerma, Adv. for R – 3 Ms.PanchajanyaBatra Singh, Adv. for MoEF
FOR HEARING			
7.	Appeal No. 84/2014	M/s Sukhraj Agro Paper Ltd. Vs Punjab P.C.B. &Ors.	Mr. A.R. Takkar, Adv. for Appellant Mr.ShubhamBhalla, Adv. for R – 1 & 2
8.	Original Application No. 318/2013	Rajendra Singh Bhandari Vs State of U.K. &Ors.	Mr.Neeraj K. Jain, Sr. Adv. along with Ms.Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr.PinakiMisra, Sr. Adv. along with Mr.MukeshVerma, Adv. for R – 3 to 5 Mr.VikasMalhotra, Adv. for R - 6
9.	Original Application No. 174/2013 (M.A No. 687/2013, M.A No. 1070/2013	RohitChoudhary Vs Union of India &Ors.	Mr.RitwickDutta, Adv. for Applicant Mr.VivekChib, Adv. for R – 1 Mr. M.K. Bhardwaj, Adv. for R – 3

	&M.A No. 142/2014)		Mr.Mukesh Kumar, Adv. for R – 4 Mr.VikasMalhotra, Adv. for R – 5 Mr. P. Sinha, Adv. for R – 6 Mr.Joydeep Gupta, Sr. Adv. along with Mr.Avijit Roy, Adv. for R – 7 to 9 Mr.Shuvodeep Roy, Adv. for R – 10 Mr.Ratan Kr. Singh, Adv. for R – 11
10.	Original Application No. 141/2014	Saloni Singh &Anr. Vs Union of India &Ors.	Mr. A.K. Singh, Adv. for Applicant Mr. Om Prakash, Adv. for R – 1 & 2 Ms.PanchajanyaBatraSingh,Adv. for R-3 Mr.Rajkumar, Adv. for R – 4 Mr.BalenduShekhar, Adv. for MCD
11.	Original Application No. 102/2014 (M.A No. 667/2014, M.A No. 686/2014, M.A No. 781/2014, M.A No. 858/2014, M.A No. 872/2014, M.A No. 874/2014, M.A No. 895/2014 & M.A No. 42/2015).	Sandplast (India) Ltd. &Ors. Vs MoEF&Ors.	Ms.TasneemaAhmadi, Adv. for Applicant Mr.VikasMalhotra, Adv. for R – 1 Mr.Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren,Adv. for R–3, 8 & 73 Ms.SunietaOjha, Adv. for R – 4, 12 & 128 Mr. Bharat Sangal, Adv. for R – 5 Mr.BirajaMahapatra,Adv.for R–6 & 65 Mr.VedPrakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr.BalenduShekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms.Akansha, Adv. for R – 14 & 33 Mr.Rudreshwar Singh, Adv. for R - 16 Mr.AtulJha,Adv. for R–17,36, 56, 78 & 98 Ms.BansuriSwaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr.NarenderHooda, Sr. Adv. along with Ms.BanoBeswal, Adv. for R – 20, 39 & 59 Mr.DevrajAshok,Adv. for R – 23, 42 & 62 Mr.Pankaj Mishra, Adv. for R – 24, 43, 85 & 105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr.Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R – 30, 50, 70, 92 & 112 Mr.BikasKar Gupta, Adv. for R – 31, 51, 71 & 93 Mr.Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R – 52, 94, 114 & 126 Mr.Avijit Roy, Adv. for R – 34 Mr.AtulJha, Adv. for R – 36 Mr.DinyPratap, Adv. for R - 45 Mr.ShubhamBhalla, Adv. for R – 47 & 67 Ms.AlpanaPoddar, Adv. for R – 48 & 68 Mr.YogeshKanna, Adv. for R - 49 Mr.MukeshVerma, Adv. for R - 63 Mr.Abhishek, Adv. for R – 74 Mr.Manjit Singh, Sr. Adv. along with Ms.NupurChaudhary,Adv.for R–81 Mr.Devashish, Adv. for R - 83 Mr.AvnishAlahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R – 90, 110 & 127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr.Ajit S. Bhasme, Adv. for R - 105 Mr.RavinDubey, Adv. for R – 106

			<p>Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109</p> <p>Mr. S. Vallinayagam, Adv. for R – 111</p> <p>Mr. Amit Agrawal, Adv. for R – 113</p> <p>Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116</p> <p>Mr. Bipin B. Singh, Adv. for R – 117</p> <p>Mr. Sakshi Popli, Adv. for R – 118</p> <p>Ms. Beena Rani Pandey, Adv. for R – 119</p> <p>Mr. Rajiv Bansal, Adv. for R – 120</p> <p>Mr. D. Bhadra, Adv. for R – 121</p> <p>Mr. Nishant Pandey, Adv. for R – 122</p> <p>Mr. Abhishek Thakur, Adv. for R – 123</p> <p>Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129</p> <p>Mr. P. Sharma, Adv. for State of Mizoram</p>
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WP (C) 3727/1985 M.C. MEHTA Vs. UNION OF INDIA along with following Cases

12.	Original Application No. 196/2014 (M.A No. 879/2014, M.A No. 62/2015 & M.A No. 67/2015)	Krishan Kant Singh V/s M/s. Hindustan Coca Cola Beverages Pvt. Ltd., Mehdiganj, Rajatalab, Varanasi	<p>Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Amit Sibal, Sr. Adv. along with Mr. Manu Aggarwal, Adv. for R – 1</p> <p>Mr. Vikas Malhotra, Adv. for MoEF</p> <p>Mr. Raj Kumar, Adv. for R – 3</p> <p>Mr. Abhishek Attrey, Adv. for R – 4</p> <p>Ms. Savitri Pandey, Adv. for R – 5</p> <p>Mr. Pradeep Mishra, Adv. for R – 6</p> <p>Mr. Devashish Bharuka, Adv. for R – 18</p> <p>Mr. Jayesh Gaurav, Adv. for Jharkhand P.C.B</p> <p>Mr. Sanjeev Ralli, Adv.</p> <p>Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for State of Haryana</p> <p>Mr. B.V. Niren, Adv. for M/o Water Resources</p> <p>Mr. Bikas Kar Gupta, Adv. for State of West Bengal</p> <p>Mr. Amit Agarwal, Adv. for W.B. P.C.B</p> <p>Ms. Yogmaya Agnihotri, Adv. for CECB</p> <p>Ms. Angeli Dayal, Adv. for IOCL</p> <p>Ms. Antima Bazaz, Adv.</p> <p>Mr. Rudreshwar Singh, Adv. for State of Bihar</p> <p>Mr. Pawan Upadhyay, Adv.</p> <p>Mr. S.A. Zaidi, Adv.</p> <p>Ms. Panchajanya Batra Singh, Adv.</p> <p>Mr. C.D. Singh, Adv. for State of M.P.</p> <p>Dr. Yash Pal Singh, Adv.</p> <p>Mr. A.A. Aron, Adv.</p> <p>Mr. Anil Grover, AAG of Haryana</p> <p>Ms. Vanita Bhargava, Adv.</p> <p>Ms. Shrishti Govil, Adv.</p> <p>Mr. Prakash Kumar Singh, Adv.</p>
13.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs Union of India & Ors.	
14.	Original Application No. 202/2014	Krishan Kant Singh V/s DCM Shriram Industries	
15.	Original Application No. 203/2014	Krishan Kant Singh V/s M/s. DSM Sugar Distiller Division, Asmauli, Moradabad	
16.	Original Application No. 204/2014	Krishan Kant Singh V/s	

		M/s. Deoria Paper Ltd., Hata Road, Narainpur, Deoria	
17.	Original Application No. 205/2014	Krishan Kant Singh V/s M/s. Yash Paper Ltd., Darshan Nagar, Faizabad	
18.	Original Application No. 206/2014	Krishan Kant Singh V/s CPCB	
19.	Original Application No. 215/2014	Krishan Kant Singh V/s M/s. Pilkhuwa Dairy	
20.	Original Application No. 218/2014	Krishan Kant Singh V/s M/s. Saf Yeast	
21.	Original Application No. 219/2014	Krishan Kant Singh V/s M/s. Indian Farmers Fertilizers Cooperative	
22.	Original Application No. 220/2014	Krishan Kant Singh V/s M/s. VRS (Foords) M/s. Ved Ram & Sons	
23.	Original Application No. 234/2014	Krishan Kant Singh V/s Bhardwaj Textile 76 A Dada Nagar Kanpur	
24.	Original Application No. 247/2014	Krishan Kant Singh V/s M/S Starilite Bruchan Ltd. Narang Distillery Pvt. Ltd. Nawab Ganj Gonda	
25.	Original Application No. 250/2014	Krishan Kant Singh V/s M/s Triveni Engg Industry Ltd. Ramkola Kushinagar	
26.	Original Application No. 64/2014 (M.A No. 137/2014)	Rahul Shukla Vs Triveni Engineering & Industries Ltd. Ramkola Unit	Mr. M.C. Mehta, Adv. for Applicant Mr.Chetan Sharma, Sr. Adv. along with Mr.Anunaya Mehta, Adv. for R – 1 Mr.AbhishekParuthi, Adv. for R - 2 Mr.Pradeep Mishra, Adv. for R – 3 Ms.SavitriPandey, Adv. for R – 4 & 5
27.	Original Application No. 251/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Jahagirabad Anoopshahr District Boolandshehar	
28.	Original Application No. 253/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Villg. Shekhupur District Badaun	
29.	Original Application No. 254/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Ghosi Mau	
30.	Original Application No. 259/2014	Krishan Kant Singh V/s Shree Jagdamba Knith Pvt. Ltd. P No. 95-105 Site B Surajpur Greater Noida	
31.	Original Application No. 260/2014	Krishan Kant Singh V/s Avon Dying 41 A Industrial Area Dada Nagar Kanpur UP	
32.	Original Application No.	Krishan Kant Singh	

	261/2014	V/s Super Dyeing & Bleaching Works Plot No. 39 A Dadanagar Kanpur UP	
33.	Original Application No. 265/2014	Krishan Kant Singh V/s Nadri Tanning Industry 96 A Wajidpur Jajmau	
34.	Original Application No. 266/2014	Krishan Kant Singh V/s Naz Tanners 150 Ft Road Jajmau	
35.	Original Application No. 267/2014	Krishan Kant Singh V/s Arshi Enterprises (Najula Tannery) 175/158 B-2 Bhuriyaghat Jajmau	
36.	Original Application No. 268/2014	Krishan Kant Singh V/s Kazi Leather industries 177 Chhabelepurwa Jajmau	
37.	Original Application No. 269/2014	Krishan Kant Singh V/s Blue Star Finisers 996-999 Wajidpur Jajmau	
38.	Original Application No. 270/2014	Krishan Kant Singh V/s Dinesh Tanners 913 Wajidpur Jajmau	
38.	Original Application No. 271/2014	Krishan Kant Singh V/s Diamont Tanners 915 Wajidpur Jajmau	
39.	Original Application No. 272/2014	Krishan Kant Singh V/s New Jawed Tannery 480/379 Wajidpur Jajmau	
40.	Original Application No. 273/2014	Krishan Kant Singh V/s Khatun Tanners (Rasid Tanners) Hindustan Compound Jajmau	
41.	Original Application No. 301/2014	Krishan Kant Singh V/s S.R.Tannery (Old name- S.R. Glue) Ahmad Nagar Jajmau	
42.	Original Application No. 302/2014	Krishan Kant Singh V/s Sabra Leather Finisers 94 E Wajidpur, Jajmau	
43.	Original Application No. 303/2014	Krishan Kant Singh V/s Union Tanners (Crown International) 104/90 A Sanjay Nagar Jajmau	
44.	Original Application No. 304/2014	Krishan Kant Singh V/s N.S. Tanners 84-A Wajidpur Jajmau (Out of 402 Industries)	
45.	Original Application No. 307/2014	Krishan Kant Singh V/s Zinat Tanners 183 A Ramrai Sarai Jajmau	
46.	Original Application No. 312/2014	Krishan Kant Singh V/s M/s H.J. Tannery Pvt. Ltd. Jolly Road Muzaffarnagar	
47.	Original Application No. 313/2014	Krishan Kant Singh V/s N.R.Tanners Bhuriyaghat Jajmau	
48.	Original Application No.	Krishan Kant Singh	

	316/2014	V/s Diesel Locomotive Works, Maduwadeah, Varanasi	
49.	Original Application No. 317/2014	Krishan Kant Singh V/s M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road, Muzaffarnagar	
50.	Original Application No. 318/2014	Krishan Kant Singh V/s M/s Tikola Distillery Tikola Muzaffarnagar	
51.	Original Application No. 319/2014	Krishan Kant Singh V/s Ms. India Glycol Ltd. Gida, Gorakhpur	
52.	Original Application No. 320/2014	Krishan Kant Singh V/s Oudh Sugar Mill (Distillery Unit) Hargaon, Sitapur	
53.	Original Application No. 321/2014	Krishan Kant Singh V/s Dalmiya Chini Mills (Distt) Jawaharpur Ramkoat Sitapur	
54.	Original Application No. 322/2014	Krishan Kant Singh V/s Lords Distillery Ltd. Nandgunj Ghazipur U.P.	
55.	Original Application No. 323/2014	Krishan Kant Singh V/s M/s United Sprints Ltd. Rosa Shahjhanpur	
56.	Original Application No. 324/2014	Krishan Kant Singh V/s M/s Superior Industries Ltd. (Distillery) C.B. Gang Bareilly	
57.	Original Application No. 325/2014	Krishan Kant Singh V/s M/s Wave Distillery & Breweries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	
58.	Original Application No. 326/2014	Krishan Kant Singh V/s M/s National Industrial Corporation Ltd. Raja ka sahaspur, Bilari Moradabad	
59.	Original Application No. 327/2014	Krishan Kant Singh V/s M/s Dhampur Sugar Mills Ltd. (Unit Distillery) Dhampur Diss. Bijnor U.P.	
60.	Original Application No. 328/2014	Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut	
61.	Original Application No. 329/2014	Krishan Kant Singh V/s Kisan Sahkari Chinni Mills Ltd. (Sugar Unit) Kayamganj, Farrukhbad, UP	
62.	Original Application No. 330/2014	Krishan Kant Singh V/s Nav Bharat Duplex Ltd. Badnauli Modi Nagar Hapur Road, Hapur (Waste Paper)	
63.	Original Application No. 331/2014	Krishan Kant Singh V/s Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur Road, Hapur (Waste Paper)	

64.	Original Application No. 332/2014	Krishan Kant Singh V/s M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road	
65.	Original Application No. 333/2014	Krishan Kant Singh V/s Shri Bhawani Paper Mills Ltd. Raebareli	
66.	Original Application No. 334/2014	Krishan Kant Singh V/s M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road Merrut	
67.	Original Application No. 335/2014	Krishan Kant Singh V/s M/s Dev Priya Product Ltd Vill Saini Mawana Road Merrut	
68.	Original Application No. 336/2014	Krishan Kant Singh V/s M/s Dev Priya Papers Ltd Vill Saini Mawana Road Merrut	
69.	Original Application No. 337/2014	Krishan Kant Singh V/s M/s Dev Priya Industries Ltd Vill Saini Mawana Road Merrut	
70.	Original Application No. 338/2014	Krishan Kant Singh V/s M/s Anand Duplex Ltd. Unit- 1 Vill- Saini Mawana Road Merrut	
71.	Original Application No. 339/2014	Krishan Kant Singh V/s M/s Anand Triplex Board Ltd. Vill- Saini Mawana Road Merrut	
72.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur	
73.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203	
74.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
75.	Original Application No. 343/2014	Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau	
76.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
77.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
78.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
79.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
80.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	

81.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur	
82.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	
83.	Original Application No. 351/2014	Krishan Kant Singh V/s Rizwan Tannery 104/90A (22) Sanjay Nagar, Jajmau Kanpur Shams Leathers 150 Ft Road Jajmau Kanpur	
84.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
85.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	
86.	Original Application No. 354/2014	Krishan Kant Singh V/s Aslam Tannery 42 K Bhuriyaghat Jajmau Kanpur	
87.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
88.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	
89.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
90.	Original Application No. 358/2014	Krishan Kant Singh V/s Akhilak Tanners Jajmau Kanpur	
91.	Original Application No. 359/2014	Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	
92.	Original Application No. 360/2014	Krishan Kant Singh V/s Abdullah Tannery Pvt. Ltd. Jajmau Kanpur	
93.	Original Application No. 361/2014	Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur	
94.	Original Application No. 362/2014	Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur	
95.	Original Application No. 363/2014	Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur	
96.	Original Application No. 364/2014	Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	
97.	Original Application No.	Krishan Kant Singh	

	365/2014	V/s Meraj Tanning Industries, Jajmau Kanpur	
98.	Original Application No. 366/2014	Krishan Kant Singh V/s Alig International, Jajmau Kanpur	
99.	Original Application No. 367/2014	Krishan Kant Singh V/s Aman Enterprises Taj Trader , Jajmau Kanpur	
100.	Original Application No. 368/2014	Krishan Kant Singh V/s Ajij Leather Finishers, Jajmau Kanpur	
101.	Original Application No. 369/2014	Krishan Kant Singh V/s M.I.Saddel Work , Jajmau Kanpur	
102.	Original Application No. 370/2014	Krishan Kant Singh V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	
103.	Original Application No. 371/2014	Krishan Kant Singh V/s Kamal Enterprises Bhalla Estate, Jajmau Kanpur	
104.	Original Application No. 372/2014	Krishan Kant Singh V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	
105.	Original Application No. 373/2014	Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	
106.	Original Application No. 374/2014	Krishan Kant Singh V/s Habib Tannery Pvt. Ltd. , Jajmau Kanpur	
107.	Original Application No. 375/2014	Krishan Kant Singh V/s Khan Leather Finishers, Jajmau Kanpur	
108.	Original Application No. 376/2014	Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur	
109.	Original Application No. 377/2014	Krishan Kant Singh V/s Farhan Tanners, Jajmau Kanpur	
110.	Original Application No. 378/2014	Krishan Kant Singh V/s Gem Tanners, Jajmau Kanpur	
111.	Original Application No. 379/2014	Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur	
112.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur	
113.	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	
114.	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	
115.	Original Application No. 383/2014	Krishan Kant Singh V/s Nisar Sons (Lari Tannery) , Jajmau Kanpur	
116.	Original Application No. 384/2014	Krishan Kant Singh V/s	

		Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur	
117.	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	
118.	Original Application No. 386/2014	Krishan Kant Singh V/s Hamid Leather Finisers, Jajmau Kanpur	
119.	Original Application No. 387/2014	Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur	
120.	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	
121.	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur	
122.	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	
123.	Original Application No. 391/2014	Krishan Kant Singh V/s Islam Tanners, Jajmau Kanpur	
124.	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	
125.	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	
126.	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	
127.	Original Application No. 395/2014	Krishan Kant Singh V/s M.M. Leather Finisers (Anna Tannery) , Jajmau Kanpur	
128.	Original Application No. 396/2014	Krishan Kant Singh V/s Sariq Tanners, Jajmau Kanpur	
129.	Original Application No. 397/2014	Krishan Kant Singh V/s Sartaj Tanners(MMZ Tannery), Jajmau Kanpur	
130.	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	
131.	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	
132.	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	
133.	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	
134.	Original Application No. 402/2014	Krishan Kant Singh V/s Gujrat Tanners, Jajmau Kanpur	
135.	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau	

		Kanpur	
136.	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	
137.	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	
138.	Original Application No. 406/2014	Krishan Kant Singh V/s Sarfraj Tanners, Jajmau Kanpur	
139.	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	
140.	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	
141.	Original Application No. 409/2014	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	
142.	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	
143.	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	
144.	Original Application No. 412/2014	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	
145.	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	
146.	Original Application No. 415/2014	Krishan Kant Singh V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	
147.	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	
148.	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	
149.	Original Application No. 418/2014	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	
150.	Original Application No. 419/2014	Krishan Kant Singh V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	
151.	Original Application No. 421/2014	Krishan Kant Singh V/s M/s Daurala Organics Ltd. Daurala, Merrut	
152.	Original Application No. 422/2014	Krishan Kant Singh V/s Ms. Bathwal Udyog Ltd. Plot No. FL-03 Sector-13, GIDA, Gorakhpur	
153.	Original Application No.	Krishan Kant Singh	

	424/2014	V/s Merino Industries Ltd. Vill- Accheja, Hapur	
154.	Original Application No. 425/2014	Krishan Kant Singh V/s M/s Umang Dairies Ltd. 3Km, Hasanpur road Gajraula, Amroha	
155.	Original Application No. 426/2014	Krishan Kant Singh V/s Shri Ram Piston & Rings Ltd. Merrut Road Ind.area Gzb.	
156.	Original Application No. 427/2014	Krishan Kant Singh V/s M/s Al-Saqib Exports Pvt Ltd. Vill- Alipur, Hapur Road	
157.	Original Application No. 428/2014	Krishan Kant Singh V/s CETP, Jajmai, Kanpur	
158.	Original Application No. 475/2014	Krishan Kant Singh V/s Tasty Dairy Specialties Ltd., Kanpur	
FOR HEARING			
159.	Appeal No.3 (T _{HC}) /2013 (PH)	M/s Munjal Showa Ltd. Vs Appellate Authority, Haryana State PCB &Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Mr.SapanDhir, Adv. for Appellant Mr.NarenderHooda, Sr. Adv. along with Ms.BanoDeswal, Adv. for R – 1 to 3
CASES OF COURT NO.2			
FOR COMPLETION OF PLEADINGS			
160.	Original Application No. 519/2014.	Abhishek Garg Vs. The Chief Secretary, Govt. of U.P. & Ors.	Mr. Abhishek Garg, Applicant in person Ms. Savitri Pandey, Adv. For R-1. Mr. Rachit Mittal, Adv. For R-2.
161.	Original Application No. 497/2014.	K. Mary Joy Vs. Capital Region Development Authority, State of A.P. & Ors	Mr. Bharat Singh, Adv. For The Applicant. Mr. B.V. Niren and Mr. Prasouk Jain, Advs. For R-6.
162.	Original Application No.191/2013.	Tiger Protection Group Vs. Union of India & Ors.	Mr. Mubashir Mushtaq and Gautam Narayan, Advs. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5. Mr. C.D. Singh, Adv. for R-3. Mr. Aditya Sharma, Adv. for R-4.
163.	Original Application No.125/2013.	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Adv. For Applicant Ms. Savitri Pandey, Adv. For R – 1, 2 & 5. Mr. Daleep K. Dhayani, Adv. For R-3. Mr. Avijit Bhushan, Adv. For R-4 & 6. Mr. M.P. Sahay, Adv. & Mr. Vikas Malhotra, Adv. for R-7.

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